

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 14.02.2024**

**Misc. Application No. 1694 of 2023  
And  
Appeal No. 73 of 2024**

Tradebulls Securities Pvt. Ltd. ...Appellant

Versus

National Stock Exchange of India Limited ...Respondent

Mr. Kunal Kataria, Advocate and Ms. Snehali Karkera,  
Advocate i/b S & Associates for the Appellant.

Ms. Krushi N Barfiwala and Mr. Shlok Bodas, Advocates i/b  
Parinam Law Associates for the Respondent.

**AND  
Misc. Application No. 1695 of 2023  
And  
Appeal No. 74 of 2024**

Tradebulls Securities Pvt. Ltd. ...Appellant

Versus

Multi Commodity Exchange of India Limited ...Respondent

Mr. Kunal Kataria, Advocate and Ms. Snehali Karkera,  
Advocate i/b S & Associates for the Appellant.

Mr. Anubhav Ghosh, Advocate with Ms. Pranvi Jain, Advocate  
i/b Trilegal for the Respondent.

**ORDER:**

1. Both the appeals are taken up together. Three weeks time is allowed to file a reply. Three weeks thereafter to file rejoinder. List on April 18, 2024.

Ms. Meera Swarup  
Technical Member

14.02.2024  
msb